

IN pursuance of the provisions of clause (3) of Article 348 of the Constitution of India, the Governor is pleased to order the publication of following English translation of notification no. 409/XXXVI-1-2021-9(G)-2020, dated May 6, 2021:

No. 409/XXXVI-1-2021-9(G)-2020

Dated Lucknow, May 6, 2021

WHEREAS on the demand of workers engaged in choodi judai process of Kanch and Choodi Industry for revision of piece rate wages and for resolution of consequent unrest, a tripartite committee under the Chairmanship of Deputy Labour Commissioner, Agra was constituted by Government Order no. UO- 67/XXXVI-2-20-9(G)-2020, dated 14th of September, 2020;

AND, WHEREAS, the recommendation of such tripartite committee has been received to the Government;

AND, WHEREAS, in the opinion of State Government for maintaining public order, it is necessary so to do;

NOW, THEREFORE, in exercise of the power under clause (b) of section 3 of the Uttar Pradesh Industrial Disputes Act, 1947 (U. P. Act no. 28 of 1947), the Governor is pleased to make following order and to direct with reference to section 19 of the said Act that notices of this order shall be given by publication in the Official *Gazette*.

1. This order shall be applied to following:-

(a) All kanch and choodi factories and contractors of district Firozabad, Uttar Pradesh;

(b) All workers engaged in choodi judai, jhalai, sadhai, chhatai, chaklai of choodi judai process of kanch and choodi industry and thelewala.

2. All types of workers engaged in choodi judai process shall be given piece rate wages as follows:-

| Sl. no. | Type of work | Amount (per Toda) |
|---------|----------------------------|-------------------|
| 1 | Rate of One Toda judai | Rs. 13/- |
| 2 | Rate of One Toda sadhai | Rs. 08.50/- |
| 3 | Rate of One Toda chhatai | Rs. 05/- |
| 4 | Rate of One Toda chaklai | Rs. 02/- |
| 5 | Rate of One Toda thelewala | Rs 01.50/- |

3. For the work of choodi judai, workers shall be given kerosene oil at the rate of one litre per 14 toda or market value of oil alternatively.

4. The annual increment in the above piece rate wages in choodi judai process shall be Rs. 50/- per year which shall be applied every year from 1st of July.

5. This order shall be enforced from the date of publication in the official *Gazette*.

By order,
SURESH CHANDRA,
Apar Mukhya Sachiv.